

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.*31**

TO BE ANSWERED ON THE 1ST DECEMBER, 2015/AGRAHAYANA 10,1937 (SAKA)

CRIMES AGAINST WOMEN AND CHILDREN

***31. SHRI KAUSHAL KISHORE:
SHRIMATI KOTHAPALLI GEETHA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various types of atrocities and crimes against women and children have reportedly increased in the country;

(b) if so, the total number of such cases registered separately, accused arrested, convicted, cases solved/unsolved and conviction rate achieved during the current year, crime-wise and State-wise;

(c) whether steps have been taken to improve the conviction rate of such cases and if so, the details thereof; and

(d) the other steps taken by the Government to prevent such cases in future along with the details of advisories issued to the States and Police Departments in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO.*31
FOR 01.12.2015**

(a) & (b): A total number of 3,09,546 and 3,37,922 cases on crime against women and a total number of 58,224 and 89,423 cases on crime against children were reported during 2013 and 2014 respectively, showing a raise in trend.

Crime head wise cases reported, cases chargesheeted, cases in which chargesheet were not laid but final report submitted as true cases convicted, cases conviction rate, persons arrested, persons chargesheeted and persons convicted under crime against women and crime against children during 2012-2014 is given at Annexure-I. State/UT wise similar information under total crime against women & children during 2012-2014 is given at Annexure-II.

(c) & (d): The Government has taken various steps to improve the conviction rate on crimes against women and children.

The Criminal Law (Amendment) Act 2013, which has come into force since 3rd Feb, 2013 on crimes against women, has enhanced punishment for crimes like rape, sexual harassment, stalking, voyeurism, acid attacks, indecent gestures like words and inappropriate touch etc. The new law has provisions for increased sentence for rape convicts, including life-term and death sentence, besides providing for stringent punishment for offences such as acid attacks, stalking and voyeurism

The Protection of Children from Sexual Offences (POCSO) Act, 2012, has come into effect from 14th November, 2012 as a special law to protect children from sexual abuse and exploitation.

The Ministry of Home Affairs has been sanctioned a total of Rs. 321.69 crore out of the Nirbhaya Fund to implement emergency response system to attend calls from women in distress and provide them immediate assistance.

The Ministry of Home Affairs has adopted a multi-pronged strategy to counter human trafficking. In pursuance of this objective, a total number of 225 Anti-Human Trafficking Units (AHTUs) have been established in various districts of the country.

The Ministry of Women and Child Development has developed a national portal called 'TrackChild' which has data on 'missing' and 'found' children.

As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime lies with the States/UT Administrations.

Ministry of Home Affairs has issued advisories on 04.09.2009, 14.7.2010, 5.1.2015 and 20.4.2015 on Crime against women and crime against children to all State Governments/UTs. These advisories have advised State Governments to adopt appropriate measures for swift and salutary punishment to the persons found guilty of violence against women and children, set up Fast Track Courts, Family Courts, Crime against Women/Children desks in each Police Station, improve the quality of investigations, minimize delays in investigations of crime against women and children and to undertake gender sensitization of the police personnel. These advisories specifically direct the States/UTs that "cases should be thoroughly investigated and chargesheets against the accused persons should be filed within three months from the date of occurrence, without compromising on the quality of investigation. Speedy investigation should be conducted in heinous crimes like rape, murder etc. The medical examination of rape victims should be conducted without delay.

Annexure -

I

CRIME HEAD WISE CASES REGISTERED(CR), CASES CHARGE SHEETED(CS), CASES IN WHICH CHARGE-SHEETS WERE NOT LAID BUT FINAL REPORT SUBMITTED AS TRUE (CFT), CASES CONVICTED(CV), CASES CONVICTION RATE (CVR), PERSONS ARRESTED(PAR), PERSONS CHARGE SHEETED(PCS) AND PERSONS CONVICTED(PCV) UNDER CRIME AGAINST CHILDREN DURING 2012-2014

CRIME HEAD	2012								2013								2014							
	CR	CS	CFT	CV	CVR	PAR	PCS	PCV	CR	CS	CFT	CV	CVR	PAR	PCS	PCV	CR	CS	CFT	CV	CVR	PAR	PCS	PCV
Murder	1597	1344	152	365	40.2	2353	2332	580	1657	1399	170	392	42.7	2370	2380	643	1817	1517	172	351	44.3	2759	2518	624
Infanticide	81	42	23	14	38.9	68	70	21	82	38	37	11	44	42	39	14	121	33	58	15	42.9	79	55	29
Rape	8541	7579	187	1158	28.2	10171	9549	1447	12363	10516	187	1611	31.5	14547	13209	2062	13766	12300	158	1717	31.1	16375	15500	2015
Assault on women with intent to outrage her Modesty@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	11335	9176	284	412	29.3	13651	11949	505
Insult to the Modesty of Women (Girls Children)@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	444	344	8	46	30.7	534	456	57
Kidnapping & Abduction : Total	18266	9378	3128	1025	25.1	17863	14281	1625	28167	12008	5075	1232	27.5	24951	18819	1961	37854	15082	5571	1436	26.4	29152	22163	2357
Foeticide	210	48	131	5	25	83	69	8	221	52	135	12	52.2	95	94	13	107	30	59	6	14.3	48	48	7
Abetment of Suicide of child	144	105	24	6	13	277	204	13	215	100	33	14	29	242	179	29	56	55	12	14	24.6	56	80	21
Exposure and Abandonment	821	109	625	8	8.6	158	148	9	930	91	762	6	11.8	122	113	10	983	139	642	11	18.3	277	197	12
Procuration of minor girls	809	535	98	25	9.1	676	631	34	1224	702	150	18	7.6	1066	878	30	2020	1315	165	31	12.6	1967	1476	33
Importation of Girls from Foreign Country	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	1	1	0	-	6	4	0
Buying of minors for prostitution	15	12	0	1	8.3	25	18	1	6	12	4	0	-	9	28	0	14	11	10	0	0.0	31	15	0
Selling of minors for prostitution	108	76	17	4	15.4	128	101	6	100	91	11	6	26.1	134	149	12	82	77	15	3	18.8	109	115	5
Prohibition of Child Marriage Act, 2006	169	107	6	9	18.4	397	381	40	222	176	9	5	10.2	662	552	18	280	220	9	15	14.6	718	612	49

Transplantation of Human Organs Act, 1994@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	0	0	0	-	0	0	0	
Child Labour (Prohibition & Regulation) Act, 1986@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	147	74	0	3	30.0	156	113	3	
Immoral Traffic (Prevention) Act, 1956@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	86	76	2	0	0.0	209	164	0	
Juvenile Justice (Care and Protection of Children) Act, 2000@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1315	1103	19	498	94.0	1489	1385	540	
Protection of Children from Sexual Offences Act, 2012@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	8904	6573	228	100	24.6	11172	8748	109	
Attempt to commit Murder@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	840	806	104	211	42.5	2502	2054	58	
Unnatural Offences@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	765	612	17	49	39.5	868	749	58	
Other crimes committed against children	7411	6787	336	1412	33.3	9918	9757	1926	13037	10769	568	1609	32.7	16271	14493	2178	8484	7180	529	1725	37.2	11302	10932	2314
Total crimes against Children	38172	26122	4727	4032	29	42117	37541	5710	58224	35954	7141	4916	30.9	60511	50933	6970	89423	56724	8063	6643	33.1	93460	79333	8796

Source: Crime in India

"@" implies crime heads collecting since 2014.

Disposal of cases/persons by police/courts may include cases/persons of previous year also.

Annexure - I																								
CRIME HEAD WISE CASES REGISTERED(CR), CASES CHARGE SHEETED(CS), CASES IN WHICH CHARGE-SHEETS WERE NOT LAID BUT FINAL REPORT SUBMITTED AS TRUE (CFT), CASES CONVICTED(CV), CASES CONVICTION RATE (CVR), PERSONS ARRESTED(PAR), PERSONS CHARGE SHEETED(PCS) AND PERSONS CONVICTED(PCV) UNDER CRIME AGAINST WOMEN DURING 2012-2014																								
Crime Heads	2012								2013								2014							
	CR	CS	CFT	CV	CVR	PAR	PCS	PCV	CR	CS	CFT	CV	CVR	PAR	PCS	PCV	CR	CS	CFT	CV	CVR	PAR	PCS	PCV
Rape	24923	21565	991	3563	24.2	31117	28925	4821	33707	28755	1375	5101	27.1	42115	37856	6892	36735	30840	1423	4944	28.0	48191	41912	6636
Attempt to commit Rape@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	4234	2781	177	149	14.7	4465	3144	213
Kidnapping & Abduction of Women	38262	20754	7722	2317	21.2	49083	34936	4273	51881	24240	11199	2646	21.1	56764	40369	4608	57311	26044	9723	2655	22.5	63334	40814	4824
Dowry Deaths	8233	7537	485	1684	32.3	24418	20600	4296	8083	7013	451	1708	32.3	23864	19882	4182	8455	7653	479	1672	33.0	23587	19470	4058
Assault on Women with intent to outrage her Modesty	45351	39243	1643	6082	24	56827	54402	8183	70739	58256	2543	7073	25.7	87229	79286	9381	82235	66462	3453	8422	28.1	104240	92612	11218
Insult to the Modesty of Women	9173	7937	325	2566	36.9	11109	10247	3136	12589	10946	441	2112	32	14739	14020	2778	9735	8144	369	1212	21.0	11017	10074	1463
Cruelty by Husband or his Relatives	106527	87633	5980	6916	15	197762	176030	16402	118866	93386	7808	7258	16	222091	195283	17542	122877	97081	8335	6425	13.7	225648	196892	16360
Importation of Girls from Foreign Country	59	27	3	10	16.1	46	45	14	31	26	44	5	19.2	58	60	10	13	20	5	6	20.0	42	31	12
Abetment of Suicides of women@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	3734	2403	58	154	15.2	5179	4134	211
Dowry Prohibition Act, 1961	9038	6993	462	677	16	15786	13954	1541	10709	8352	553	620	14.7	22151	18987	1322	10050	9007	983	472	10.2	21548	18525	997
Indecent Representation of Women (Prohibition) Act, 1986	141	122	8	79	60.3	175	174	108	362	351	2	280	81.9	396	392	300	47	54	7	79	46.7	68	96	84
Commission of Sati (Prevention) Act 1987	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	0.0	0	0	0
Protection of Women from Domestic Violence Act, 2005@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	426	312	9	9	19.1	693	639	13
Immoral Traffic (Prevention) Act (Women Cases only)@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2070	1881	19	461	48.6	4963	4668	1055
Total Crimes against Women*	244270	194021	17619	24640	21.3	394375	346369	44330	309546	233771	24416	27476	22.4	477009	413231	48651	337922	252682	25040	26660	21.3	512975	433011	47144
Source: Crime in India	* Total figures also include total cases reported under The Immoral Trafficking (P) Act in 2012 & 2013																							
"@" implies crime heads collecting since 2014.	Disposal of cases/persons by police/courts may include cases/persons of previous year also.																							

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), cases in which chargesheet were not laid but final report submitted as true (CFR), cases conviction rate (CVR), persons arrested (PAR), persons Charge sheeted (PCS) and persons convicted (PCV) under total crime committed against women during 2012-2014

SL	State/UT	2012								2013							2014								
		CR	CS	CV	CFR	CVR	PAR	PCS	PCV	CR	CS	CV	CFR	CVR	PAR	PCS	PCV	CR	CS	CV	CFR	CVR	PAR	PCS	PCV
1	Andhra Pradesh	28171	22524	2086	1070	13.4	39288	39191	3527	32809	26002	2228	988	16.9	43232	40499	3791	16512	13389	835	253	9.5	21676	20100	1459
2	Arunachal Pradesh	201	127	24	39	25.3	202	130	24	288	186	15	59	48.4	333	210	14	351	241	9	57	64.3	397	315	12
3	Assam	13544	7524	430	2985	10.4	12346	7694	637	17449	9317	394	5071	6.3	16035	10542	451	19139	10035	516	5961	9.0	27637	11939	554
4	Bihar	11229	8970	682	1384	17.8	20147	19282	1317	13609	9448	812	1831	20.2	21404	21743	1515	15383	10131	525	1668	13.3	19791	15718	862
5	Chhattisgarh	4228	4108	1050	67	30.3	6594	6566	1605	7012	5453	1170	414	27.7	8205	8023	2066	6255	5596	1528	288	34.0	8823	9148	2044
6	Goa	200	82	6	21	12.8	286	127	7	440	243	11	55	16.9	496	365	14	488	321	14	54	16.5	436	433	16
7	Gujarat	9561	9017	199	311	4.5	23965	23525	434	12283	11263	217	368	4.4	30684	30256	474	10837	10148	174	334	3.9	25769	26061	355
8	Haryana	6002	4314	852	400	20.3	7264	7429	1266	9089	6374	1190	421	24.2	10652	11078	1896	8974	5721	690	363	13.5	9850	9249	1006
9	Himachal Pradesh	912	745	72	34	13.5	1325	1317	107	1478	1049	111	25	17.7	1908	1868	178	1517	1117	69	32	14.4	1996	1889	115
10	Jammu & Kashmir	3328	2639	219	37	10.1	5204	5203	338	3509	2522	252	30	7.9	5262	5239	360	3321	2355	105	35	6.5	4956	4819	138
11	Jharkhand	4536	3234	764	535	29.8	6549	5720	1152	6506	4543	982	987	29.5	8513	7395	1424	5972	4544	785	525	31.2	6965	6761	1009
12	Karnataka	10366	8174	378	282	6.5	16680	15849	859	12027	9733	369	377	6.4	19628	18440	722	13914	11264	354	103	6.6	22974	20640	891
13	Kerala	10930	10377	610	223	13.1	13517	13187	862	11216	9927	690	238	14.0	13153	12825	897	11380	10118	549	310	9.8	13893	13277	656
14	Madhya Pradesh	16832	16687	3181	170	31.0	29247	29234	5529	22061	19729	4220	322	32.1	34005	33897	6950	28678	25455	5771	381	40.9	42201	42061	9292
15	Maharashtra	16353	14746	598	429	5.5	41048	39535	1047	24895	20301	768	449	7.3	53640	49142	1401	26693	22775	923	507	8.8	48878	47797	1425
16	Manipur	304	25	0	138	0.0	202	28	0	285	28	3	143	37.5	221	29	8	337	71	4	129	30.8	214	71	6
17	Meghalaya	255	147	9	31	34.6	271	160	9	343	296	9	41	36.0	382	328	11	388	312	13	66	52.0	378	347	13
18	Mizoram	199	187	118	4	76.6	215	185	118	177	159	102	8	69.9	195	167	114	258	240	139	0	82.7	267	259	147
19	Nagaland	51	41	22	6	84.6	75	69	58	67	48	42	2	89.4	86	40	33	67	46	22	8	81.5	81	58	30
20	Odisha	11988	10628	653	229	11.5	17183	17142	974	14173	12094	428	293	8.8	19126	19043	780	14606	12172	429	211	6.7	20262	19442	763
21	Punjab	3238	1842	388	288	29.2	5048	3439	904	4994	2953	800	486	36.3	6875	4785	1388	5425	3158	637	239	30.1	6988	5349	1062
22	Rajasthan	21106	11388	2761	174	38.4	17095	17087	4582	27933	14473	3192	258	39.8	21261	21243	4712	31151	16422	3659	186	40.6	23742	23377	5841
23	Sikkim	68	51	11	21	42.3	69	47	35	93	100	106	4	64.2	102	106	116	110	103	46	3	56.8	182	167	44
24	Tamil Nadu	7192	4967	1060	721	28.9	10913	9393	2046	7475	6091	1512	1042	28.2	11161	10505	2248	6325	4750	1185	588	26.0	9268	8614	1956
25	Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	14136	11363	504	660	8.7	19963	17758	644
26	Tripura	1559	1415	279	108	15.2	1946	2088	349	1628	1546	140	128	13.2	2593	2127	169	1615	1341	107	47	17.6	2068	2722	133
27	Uttar Pradesh	23569	15262	5757	4685	52.6	77745	43775	12971	32546	21868	5672	6210	53.3	100021	59248	13653	38467	26384	5279	9150	50.5	112462	69546	13942
28	Uttarakhand	1067	794	607	194	70.0	1420	1343	813	1719	1022	435	433	59.8	1688	1652	912	1395	979	283	296	43.5	1667	1559	633
29	West Bengal	30942	30627	607	1858	7.8	34023	33694	915	29826	30112	609	2117	8.7	36248	33842	718	38299	35287	422	1377	4.9	50231	45715	517
TOTAL STATE(S)		237931	190642	23423	16444	20.9	389867	342439	42485	295930	226880	26479	22800	22.2	467109	404637	47015	321993	245838	25576	23831	21.1	504015	425191	45565
30	A & N Islands	49	42	5	5	23.8	73	73	5	106	111	8	18	20.5	134	167	16	115	97	12	12	9.5	126	127	13
31	Chandigarh	241	190	23	15	18.1	268	265	38	488	256	54	26	22.8	481	397	70	432	262	65	24	27.4	390	371	88

32	D&N Haveli	16	20	3	8	15.8	30	38	4	21	12	0	10	0.0	29	28	0	21	16	0	2	0.0	17	20	0	
33	Daman & Diu	11	14	1	0	11.1	45	54	1	24	18	0	2	0.0	49	43	0	15	14	1	0	9.1	5	6	1	
34	Delhi UT	5959	3061	1176	1169	38.6	3981	3397	1771	12888	6429	923	1586	33.3	9106	7841	1528	15265	6395	1005	1169	32.0	8336	7218	1477	
35	Lakshadweep	2	0	0	0	0.0	1	0	0	3	1	0	1	-	5	1	0	4	3	0	0	-	3	6	0	
36	Puducherry	61	52	9	1	15.8	110	103	26	86	64	12	0	35.3	96	117	22	77	57	1	2	12.5	88	78	1	
TOTAL UT(S)		6339	3379	1217	1198	37.1	4508	3930	1845	13616	6891	997	1643	32.3	9900	8594	1636	15929	6844	1084	1209	30.7	8965	7826	1580	
TOTAL (ALL INDIA)		244270	194021	24640	17642	21.3	394375	346369	44330	309546	233771	27476	24443	22.4	477009	413231	48651	337922	25268	2	26660	25040	21.3	512980	433017	47145

Source: Crime in India

Note: Disposal of cases/persons by police/courts may also includes cases/persons of previous years also.

Annexure - II

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), cases in which charge sheets were not laid but final report submitted as true(CFR), cases conviction rate (CVR), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under total crime committed against children during 2012-2014

Sl.No.	State/UT	2012								2013								2014							
		CR	CS	CV	CFR	CVR	PAR	PCS	PCV	CR	CS	CV	CFR	CVR	PAR	PCS	PCV	CR	CS	CV	CFR	CVR	PAR	PCS	PCV
1	Andhra Pradesh	2274	1937	142	125	9.7	2387	2470	214	2576	1947	115	117	10.1	2838	2353	167	2059	1284	54	52	7.9	2459	179	59
2	Arunachal Pradesh	39	25	2	1	40.0	39	24	2	82	51	0	15	-	72	53	0	134	82	1	35	25.0	124	105	1
3	Assam	392	237	2	72	4.4	391	236	2	518	336	14	168	6.1	514	345	14	1385	571	23	243	26.1	1487	577	23
4	Bihar	2894	1386	94	313	10.8	2319	2466	133	1580	1330	117	232	22.8	2025	2460	177	2255	1372	60	224	12.1	2406	186	74
5	Chhattisgarh	1881	1820	531	66	43.5	2059	2057	593	3737	2497	464	331	37.4	2637	2603	595	4358	3217	613	437	36.7	3911	399	78
6	Goa	122	66	1	10	9.1	125	87	1	270	101	3	55	33.3	222	123	5	330	155	5	40	31.3	256	228	10
7	Gujarat	1327	1058	63	267	13.5	1563	1559	94	2076	1512	55	339	10.5	2185	2048	73	3219	2192	38	391	8.4	3211	314	54
8	Haryana	1015	653	35	80	15.8	1101	1091	37	1640	955	123	95	20.1	1357	1331	147	2540	1434	220	180	19.0	2046	195	28
9	Himachal Pradesh	266	202	26	16	26.8	285	261	42	428	270	47	22	26.3	397	392	42	467	255	31	30	24.6	404	368	39
10	Jammu & Kashmir	40	29	1	4	10.0	44	44	1	75	55	2	2	1.6	88	88	2	211	97	2	9	3.7	190	133	2
11	Jharkhand	113	91	2	6	2.3	113	101	2	129	64	8	29	17.0	89	99	13	423	529	144	22	44.0	509	659	15
12	Karnataka	875	372	28	52	11.1	607	541	27	1353	663	28	109	7.3	1087	962	29	3416	1983	66	117	19.9	3449	269	87
13	Kerala	1324	1158	76	53	19.6	1582	1438	101	1877	1421	96	39	22.7	2008	1660	96	2391	2028	115	96	26.7	2714	265	13
14	Madhya Pradesh	5168	5017	940	265	30.5	7136	7200	1299	8247	6400	1366	484	33.6	8661	8603	1867	15085	10278	1897	383	35.5	14122	139	25
15	Maharashtra	3456	2764	113	378	10.9	4185	4067	143	6410	4255	119	420	12.0	6805	6015	159	8115	5487	210	591	15.9	8338	739	23

16	Manipur	104	2	0	29	-	33	2	0	123	4	0	38	-	10	2	1	137	15	0	22	-	56	8	0		
17	Meghalaya	91	26	2	9	40.0	90	31	2	183	117	7	8	46.7	133	119	8	213	160	7	18	100.0	183	165	7		
18	Mizoram	95	88	40	1	95.2	93	89	39	78	57	29	2	78.4	74	56	34	178	139	49	0	92.5	153	113	50		
19	Nagaland	13	23	16	5	100.0	12	33	33	8	5	12	1	100.0	12	5	8	25	12	5	3	100.0	45	36	24		
20	Odisha	418	371	13	4	13.1	489	472	21	1123	759	31	10	16.1	1005	980	34	2196	1363	29	14	14.0	1850	172	8	31	
21	Punjab	877	420	102	88	35.3	717	596	132	1336	726	272	82	43.0	1149	842	314	1762	862	186	59	37.6	1683	118	22	3	3
22	Rajasthan	1807	949	254	213	33.0	1248	1213	354	2888	1483	240	288	39.4	1961	1952	476	3880	2067	290	270	36.9	2660	262	37	0	4
23	Sikkim	30	52	18	0	47.4	30	23	46	39	39	66	0	66.7	68	76	68	93	66	20	2	58.8	83	66	3		
24	Tamil Nadu	1036	570	74	142	24.7	1105	840	104	1188	821	164	215	30.3	1475	1207	189	2354	1710	614	159	63.9	2711	222	66	2	2
25	Telangana					-								-				1930	1229	79	96	12.5	3277	252	10	1	8
26	Tripura	20	46	7	2	19.4	22	62	20	100	103	8	6	36.4	150	133	13	369	243	17	7	26.2	335	306	24		
27	Uttar Pradesh	6033	4518	1046	976	54.7	11470	8120	1772	9857	6952	1177	1534	57.7	19286	12407	1943	14835	11769	1427	2157	51.9	26019	198	25	69	44
28	Uttarakhand	122	89	40	17	70.2	118	112	49	232	116	42	54	51.2	173	155	73	489	292	39	156	47.0	362	367	46		
29	West Bengal	1706	1121	18	178	9.3	1259	965	22	2530	1306	17	261	7.7	1800	1742	25	4909	3238	36	414	6.5	5266	378	36	7	
	TOTAL STATE(S)	33538	25090	3686	3372	28.3	40622	36200	5285	50683	34345	4622	4956	30.9	58281	48811	6572	79758	54129	6277	6227	32.8	90309	764	86	54	50
30	A & N Islands	28	26	1	1	12.5	33	32	1	54	71	6	13	31.6	51	83	6	50	31	10	7	38.5	57	37	13		
31	Chandigarh	96	55	17	11	38.6	56	56	23	213	75	28	15	40.6	109	79	29	208	114	45	13	39.8	134	148	51		
32	D&N Haveli	8	9	3	9	37.5	14	15	4	14	6	1	6	16.7	6	6	3	11	5	0	1	-	7	6	0		
33	Daman & Diu	8	8	1	2	33.3	9	14	1	14	5	0	7	0.0	5	5	0	7	4	1	0	33.3	6	4	1		
34	Delhi UT	4462	912	318	1329	40.4	1351	1198	390	7199	1436	259	2143	32.3	2037	1926	360	9350	2411	310	1814	37.7	2909	264	36	3	8
35	Lakshadweep	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	1	1	0	0	-	3	3	0		
36	Puducherry	32	22	6	3	35.3	32	26	6	47	16	0	1	0.0	22	23	0	38	29	0	1	-	35	38	0		
	TOTAL UT(S)	4634	1032	346	1355	39.9	1495	1341	425	7541	1609	294	2185	32.4	2230	2122	398	9665	2595	366	1836	37.9	3151	287	43	9	3
	TOTAL (ALL INDIA)	38172	26122	4032	4727	29.0	42117	37541	5710	58224	35954	4916	7141	30.9	60511	50933	6970	89423	56724	6643	8063	33.1	93460	793	90	33	83